

Fourteenth Loksabha

Session : 6

Date : 12-12-2005

Participants : [Atwal Shri Charnjit Singh](#)

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Title : Motion regarding Nineteenth Report of Business Advisory Committee (Motion adopted).

MR. DEPUTY-SPEAKER: The House shall now take up Item No.12 listed in today's List of Business.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to move:

“That this House do agree with the Nineteenth Report of the Business Advisory committee presented to the House on the 9th December, 2005.”

MR. DEPUTY-SPEAKER: The question is:

“That this House do agree with the Nineteenth Report of the Business Advisory committee presented to the House on the 9th December, 2005.”

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up Item No.13. If the House agrees, the Matters under Rule 377 be treated as laid on the Table.

श्री रवि प्रकाश वर्मा (खीरी) : उपाध्यक्ष महोदय, कृपया इन्हें पढ़वा लीजिए। मैं एक बार भी नहीं बोल पाया हूँ।...
(व्यवधान)

उपाध्यक्ष महोदय : आज हमारे पास बहुत बिजनेस है और रात के बारह बज जाएंगे। मैं अगली बार पढ़वा दूंगा।

श्री रवि प्रकाश वर्मा : उपाध्यक्ष महोदय, यह बहुत महत्वपूर्ण है। हम देर तक बैठने के लिए तैयार हैं।

उपाध्यक्ष महोदय : आज बिजनेस बहुत है, इसलिए मैं चाहता हूँ कि आधा घंटा बच जाए।

श्री रवि प्रकाश वर्मा : यह बहुत महत्वपूर्ण है।

उपाध्यक्ष महोदय : ठीक है।